IN THE NATIONAL COMPANY LAW TRIBUNAL COURT -III, NEW DELHI.

Appeal No.183/2017

In the matter of:

M/s. ACE Polycompounds Pvt. Ltd.

...Applicant.

SECTION: Under Section 252

Coram:

Order delivered on 07.12.2017

R. VARADHARAJAN HON'BLE MEMBER (JUDICIAL)

For the Intervener

Y. Gandhi for Lakshmi Gurung, IT Deptt. Manish Raj, CP for ROC, Delhi.

ORDER

Due to paucity of time the matter is adjourned to 17.01.2018.

(R. VARADHARAJAN) MEMBER (JUDICIAL)

KCS